

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 61(ND)/2017

IN THE MATTER OF:

Rohit Relan & Ors.

.....Petitioners

v.

Sharda Motor Industries Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241/242

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) : Mr. Virendra Ganda, Senior Advocate
Mr. Pawan Sharma, Mr. Anuj Shah & Ms. Nripi Jolly,
Advocates

For the Respondent(s) : Mr. Salman Khurshid, Senior Advocate
Dr. U.K. Chaudhary, Senior Advocate
Ms. Smarika Singh, Ms. Shreya Sircar, Mr. Saipur R. Faridhi,
Mr. Himanshu Vij, Mr. Karan Malhotra, Ms. Mitali Chauhan
& Ms. Manisha Chaudhary, Advocates

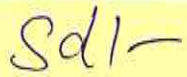
ORDER


Due to paucity of time, the matter could not be taken up for hearing.

List on 20.09.2017.

Interim relief to continue.

High up in the list.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER JUDICIAL

19.09.2017

VINEET